

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.110 of 2021(SZ)

Tribunal on its own motion Suo Motu based on the
News Item Published in Dinamalar Newspaper
Chennai Edition Dated:09.04.2021
"Will the Mambalam Canal be Cleaned?".

... Applicant

Vs.

1. The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600009.
2. The Principal Secretary to Govt. of Tamil Nadu,
Health and Family Welfare Department,
Govt. Secretariat, Fort St. George,
Chennai – Tamil Nadu – 600 009.
3. The Secretary to Govt. of Tamil Nadu,
Department of Environment & Forests,
Govt. Secretariat, Fort St. George,
Chennai – Tamil Nadu – 600 009.
4. The Additional Chief Secretary to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretary, Fort St. George,
Chennai – Tamil Nadu – 600 009.
5. The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy,
Chennai, Tamil Nadu – 600 032.
6. Chennai Metropolitan Water Supply & Sewerage Board,
Rep. by its Managing Director,
No.1, Pumping Station Road,
Chintadripet, Chennai – 600 031.
7. The District Collector,
Chennai District,
District Collectorate Office,

(b7c-00) reanignE gniBnirE
C.M.W.S.S. Board,
Chennai-02



**AREA ENGINEER IX
CMWSS BOARD
1, Dr. RANGA ROAD,
CHENNAI-600 018.**


**Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02**

8. The Greater Chennai Corporation,
Rep.by its Commissioner,
Ripon Building, Chennai – 600 003

...Respondents

REPORT FILED BY THE 6TH RESPONDENT

I, R.Sivamurugan, S/o V.Raju, Hindu, aged about 57 years, now working as Superintending Engineer (Central), in the Chennai Metropolitan Water Supply and Sewerage Board having office at No.1, Pumping Station road, Chintadripet, Chennai, do hereby solemnly affirm and sincerely state as follows:

1. I respectfully submit that I am the Superintending Engineer (Central) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and well acquainted with the facts of the case from the connected files and I am authorized to file this Report on behalf of the 6th Respondent.

2. I humbly submit on inspection conducted by the 6th respondent it is found in the above Amudham Colony, the sewer pipe lines from the TNHB Buildings (288 flats) which is now maintained by the individuals are letting out sewage/sullage into Mambalam Canal, which is not permissible. In this regard, on 17.02.2023 a letter was sent by the Assistant Engineer, Division 117 to the Secretary, Amudham Colony, Chevaliar Sivaji Ganesan Road, T. Nagar, Chennai – 600 017., that the sewage/sullage let out by the individuals into Mambalam canal should be plugged off immediately, (or) else the action will be taken by the department without sending any prior notice.

3. I humbly submit that, on 24.02.2023 a reply letter has been given by the Secretary of Amudham Colony on behalf of 288 flats to the 6th Respondent that, the plugging of illegal outlets into the Mambalam Canal has been completed. Consequently the site was inspected by Area Engineer IX and found that the plugging of sewage/sullage outlet lines had been plugged and completed by the Amudham Colony Residential Welfare Association, and



AREA ENGINEER IX
CMWSS BOARD
1, Dr. RANGA ROAD,
CHENNAI-600 018.



Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

it is being monitored by Chennai Metropolitan Water Supply and Sewerage Board for further illegal outlet, to avoid pollution in Mambalam Canal.

It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render Justice.



AREA ENGINEER IX
CMWSS BOARD
1, Dr. RANGA ROAD,
CHENNAI-600 018.

Solemnly affirmed at Chennai |
on this the 26th day of July 2023 |
and signed his name in my |
presence. |



Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

BEFORE ME



ADVOCATE : CHENNAI

I. Polance Samuel,

57, LC, MHE, CH-104

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

OA No.110 of 2021(SZ)

Tribunal on its own motion SUOMOTU
based on the News Item Published in
Dinamalar Newspaper Chennai Edition
Dated:09.04.2021

“Will the Mambalam Canal be Cleaned?”.
... Applicant

Vs.

Chennai Metropolitan Water Supply &
Sewerage Board,
Rep. by its Managing Director,
No.1, Pumping Station Road,
Chintadripet, Chennai – 600 002 & 7 Others

...Respondent

REPORT FILED BY 6TH RESPONDENT

**GAUTAM S RAMAN
Counsel for 6th Respondent**